

The High Court of Kerala

Kochi- 682 031
Dated- 1.8.2017

Proceedings

High Court establishment- Filling up of vacancies in the categories of Joint Registrar, Deputy Registrar and Assistant Registrar, High Court- orders issued.

- Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-8458/2017 dated 29.7.2017.
3. High Court proceedings No.A5-21804/2017 of even date.
4. Article 72 of the Kerala Financial Code, Volume I.

Order No.A5-42148/2016

The vacancies in the categories of Joint Registrar, Deputy Registrar and Assistant Registrar in the High Court are filled up as follows:

1. Smt.N.Anitha, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 vice Smt.V.Prabha, Joint Registrar retired from service on superannuation as per the High Court proceedings read (2) above. Smt.N.Anitha will hand over the charge of Deputy Registrar to Sri P.P.Rajan (Sl.No.4) and will take charge as Joint Registrar, High Court from Sri.Mathews K.Nelluvely, Joint Registrar, High Court, forthwith.

2. Sri.T.J.Martin, Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 is promoted as Joint Registrar, High Court in the scale of pay of Rs.85000-117600 vice Sri.A.Shajahan, Joint Registrar promoted as Registrar(Administration) as per the High Court proceedings read (2) above. Sri.T.J.Martin will hand over the charge of Deputy Registrar to Smt.Joan George (Sl.No.5) and will take charge as Joint Registrar, High Court from Sri.Mathews K.Nelluvely, Joint Registrar, High Court, forthwith.

3. Sri.A.Victor, Assistant Registrar(H.G), High Court on temporary basis in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Sri.V.Sudhakaran, Deputy Registrar retired from service on superannuation as per the High Court proceedings read (2) above. Sri.A.Victor will hand over the charge of Assistant Registrar to Sri.Sureshkumar D.(Sl.No.7) and will take charge as Deputy Registrar, High Court from Sri.M.Sebastian Joseph, Deputy Registrar, High Court, forthwith.

4. Sri.P.P.Rajan, Assistant Registrar(H.G), High Court on temporary basis in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Smt.N.Anitha, Deputy Registrar promoted as Joint Registrar, High Court as above. Sri.P.P.Rajan will hand over the charge of Assistant Registrar to Smt.Anita Aloysius(Sl.No.8) and will take charge as Deputy Registrar, High Court from Smt.N.Anitha(Sl.No.1), forthwith.

p.t.o.

5.Smt.Joan George, Assistant Registrar(H.G), High Court on temporary basis in the scale of pay of Rs.68700-110400 is promoted as Deputy Registrar, High Court in the scale of pay of Rs.77400-115200 on temporary basis under the rule read (1) above vice Sri.T.J.Martin, Deputy Registrar promoted as Joint Registrar, High Court as above. Smt.Joan George will hand over the charge of Assistant Registrar to Sri.Jojo Jose(SI.No.9) and will take charge as Deputy Registrar, High Court from Sri.T.J.Martin(SI.No.2), forthwith.

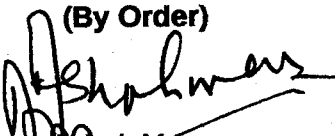
6. Smt.Meena B.Nair., Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, vice Smt.Anandavally K. Assistant Registrar retired from service on superannuation as per the High Court proceedings read (2) above. Smt.Meena B.Nair. will hand over the charge of Filing Scrutiny Officer to Smt.Susan Varghese, Filing Scrutiny Officer and will take charge as Assistant Registrar from Sri.V.S.Jyothilal Prasad, Assistant Registrar, High Court, forthwith.

7.Sri.Sureshkumar D., Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, against the vacancy left unfilled in the category of Assistant Registrar (H.G), recouring to Article 72 of Kerala Financial Code, Vol.I.. Sri.Sureshkumar D. will hand over the charge of Filing Scrutiny Officer to Sri.Salim C., Filing Scrutiny Officer and will take charge as Assistant Registrar from Sri.A.Victor(SI.No.3), forthwith.

8.Smt.Anita Aloysius, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, against the vacancy left unfilled in the category of Assistant Registrar (H.G), recouring to Article 72 of Kerala Financial Code Vol.I. Smt.Anita Aloysius will hand over the charge of Filing Scrutiny Officer to Sri. P.Y.Elias, Filing Scrutiny Officer and will take charge as Assistant Registrar from Sri.P.P.Rajan(SI.No.4), forthwith.

9.Sri.Jojo Jose, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis, against the vacancy left unfilled in the category of Assistant Registrar (H.G), recouring to Article 72 of Kerala Financial Code Vol.I. Sri.Jojo Jose will hand over the charge of Filing Scrutiny Officer to Sri.N.Velappan, Filing Scrutiny Officer and will take charge as Assistant Registrar from Smt.Joan George(SI.No.5), forthwith.

(By Order)


Ashok Menon
Registrar General
M

p.t.o.

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (10 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (**for publishing in the High Court website**)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.